

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
UNSTARRED QUESTION NO : 5
(TO BE ANSWERED ON THE 22nd July 2024)**

DELHI T-1 ROOF COLLAPSE INCIDENT

5. SHRI RAGHAV CHADHA

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether Government is aware of the failure in airport infrastructure maintenance, leading to Delhi T-1 roof collapse;
- (b) the details of safety audits at major airports in the last three years and reasons for their ineffectiveness;
- (c) Government's stance on responsibility for casualties and compensation plans for the victims who died due to the collapse;
- (d) the reasons for delayed emergency response and evacuation at the incident site; and
- (e) the measures for passenger safety during extreme weather and plans for nationwide infrastructure upgradation?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(Shri Murlidhar Mohol)

- (a): During heavy rain, forecourt canopy collapsed at Terminal 1D of Indira Gandhi International Airport, Delhi on 28.06.2024.
- (b): The Safety & Maintenance Standards are being followed at the airports as per the industry practice and relevant safety standards like fire safety. Building safety is also in built during design and construction stage as per National Building Codes. Directorate General of Civil Aviation (DGCA) carries out licensing inspection of new airports and checks the compliances of airside infrastructure and facilities in accordance with DGCA Civil Aviation Requirements Section 4 Series B Part I and International Civil Aviation Organisation (ICAO) Annex 14 Volume 1.
- (c): A compensation of Rs.20 lakh has been provided to the family of the deceased and Rs.3 lakh each to the injured by Delhi International Airport Limited (DIAL).
- (d): There was immediate response and Central Industrial Security Force (CISF) Officials at the airport, Bureau of Civil Aviation Security (BCAS) were the first to respond at the incident and undertook initial assessment and necessary evacuation on site. The National Disaster Response Force was deployed for rescue and safety

operations with the priority to evacuate all passengers.

(e): This Ministry has constituted a High Level Expert Committee consisting of Structural Engineers from IIT Delhi to assess the incident at Delhi T1 and submit its report. Further, all the Airport Operators have been directed to carry out a Third Party Audit of structural stability of airport buildings and associated infrastructures through a reputed Government Institution/Body such as IITs, NITs, CBRI, EIL etc. All the Airport Operators have also been directed to carry out thorough evaluation of all civil, electrical and technical aspects of the building including the design, specifications and workmanship of the roof sheeting structure before the onset of monsoon every year.
